

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

29

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 20/8/2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/790/2019
PETITION NUMBER : CP/665/IB/2017
NAME OF THE PETITIONER : INDIAN OIL CORPORATION LTD
NAME OF THE RESPONDENTS : ASHISH ARJUNKUMAR RATHI (LIQUIDATOR)
(SBQ STEELS PVT LTD)
UNDER SECTION : 238-A

S.No. Name (in Capital) Represented by Signature

1. MOHAMMED FAYAZ ALI - Applicants
2. Srinath Sridharan
Bhagavath Krishna - Counsel for Respondent

20/08/2019

(29)

[MA/790/2019 in CP/665/IB/2017]

ORDER

Since MA/791/2019 seeking reliefs for admission of part of the claim rejected by the liquidator has already dismissed, this application filed u/s. 238-A of the Code is also hereby dismissed as infructuous.

Accordingly, this MA/790/2019 is hereby **dismissed as infructuous.**


(S.VIJAYARAGHAVAN)
Member (Technical)


(B.S.V.PRAKASH KUMAR)
Member (Judicial)

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